

### **Deterioration in Medical Services**

**1429. SHRISANATKUMAR MANDAL:**  
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there have lately been a considerable deterioration in the medical services not only in the All India Institute of Medical Sciences, New Delhi but in all other Union Government Hospitals with the doctors and para medical staff suddenly striking work on some reason or the other thus causing considerable inconvenience and suffering to the general public; and

(b) if so, the steps being taken to countenance such situation arising frequently in Union Government Hospitals and Institutions?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) and (b). There is no deterioration in the medical services in the All India Institute of Medical Sciences, New Delhi and other Union Government Hospitals. All arrangements and contingency plans are made to look after the indoor and critically ill and emergency patients during the periods of strike, if and when they occur.

### **Capital Outlay on N.C.R.**

**1430. SHRISANATKUMAR MANDAL:**  
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the estimated capital outlay on the National Capital Region Plan since its inception, the funds made available to the neighbouring States concerned upto 1989-90 and those spent by Union Government;

(b) what monitoring over the proper spending of these funds by the States concerned is done by Union Government; and

(c) whether in view of the constrained financial resources at present, Government are having a fresh look on this project; if so, the details in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). So far 50 schemes have been financially assisted in the parts of the States of Haryana, Rajasthan and Uttar Pradesh which fall in the National Capital Region. The total investment on these so far has been Rs. 117.63 crores. Contribution of the Union Government and the N.C.R. Planning Board has been Rs. 47.22 crores upto 31.12.89. Implementation of these projects is monitored by the N.C.R. Planning Board.

The viability of projects sponsored by the States and the availability of resources is kept in view while approving the schemes and while submitting proposals to the Planning Commission for plan allocations.

### **High-Rise Buildings in Delhi**

**1431. SHRISANATKUMAR MANDAL:**  
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether high-rise buildings, some as high as six floors, have started coming up in various posh colonies in the capital as against 2 1/2 storeys allowed under the Municipal Building Bye-laws;

(b) whether the addition of such large number of residential units is likely to create a plethora of problems since all the municipal services like sewerage, water, electricity, roads and drainages were planned and laid for a pre-determined population on the basis of 2 1/2 units of residence per plot; and

(c) if so, measures taken by Government or proposed to be taken to contain such a menacing situation?